


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 421/9/HDB/2020
NAME OF THE COMPANY	TATA Projects Ltd
NAME OF THE PETITIONER(S)	GKS Associates
NAME OF THE RESPONDENT(S)	TATA Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DV 15wizw JKA Kdo	PCJ	9948313130	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajilua Manohar	Adv	9671767381	

ORDER

Counsel for both sides are present.

List the matter for hearing on 06.04.2021.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)

Pavani